

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 1104  
ANSWERED ON 2<sup>nd</sup> December, 2024**

**Implementation of RTE Act**

**1104.** Dr. Shivaji Bandappa Kalge:

Will the Minister of EDUCATION be pleased to state:

- (a) whether some States/UTs have not yet implemented the Right of Children for Free and Compulsory Education (RTE) Act even after 15 years of passing the Act;
- (b) if so, the details of the States/UTs that have failed to implement RTE Act along with the reasons for non-implementation;
- (c) whether the Government is following up with States/UTs for the immediate implementation of RTE Act; and
- (d) the details of the measures initiated for incentivizing/facilitating implementation of RTE Act in States/UTs in 2022-23 and 2023-24?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a) to (c) The Right to Free and Compulsory Education (RTE) Act, 2009 extends to the whole of India and mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighborhood school.

Education is in the concurrent list of the Constitution and majority of the schools are under the domain of the respective State and UT Government which is the appropriate government under the RTE Act, 2009. Ministry of Education issues various advisories/ guidelines to all the States/UTs to ensure the implementation of all the provisions of the RTE Act, 2009 in their respective jurisdiction from time to time.

(d) Samagra Shiksha scheme, launched in 2018-19, has now been aligned with the recommendations of NEP 2020. The main objectives of the scheme are provision of quality education and enhancing learning outcomes of students, bridging social and gender gaps in school education, ensuring minimum standards in schooling provision, support to states in the implementation of RTE Act, 2009 and strengthening of teacher education institutions throughout country. This scheme focuses on providing support to all States/ UTs for different interventions like; in-service training of teachers and schools heads, conduct of achievement surveys at National and State level, composite school grant to every school for providing a conducive learning environment, library grants, provision of textbooks and school uniforms as per eligibility etc. Also, under Samagra Shiksha, States and UTs are inter alia supported for strengthening of existing Government Elementary and Secondary schools and for creation and augmentation of infrastructure facilities as per proposals received from respective State/UT.

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